

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 07.09.2016

ORDER NO. 118 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 105 of 2016 for CESTAT Delhi** to the extent indicated below:-

On 09.9.2016 at 02.30 p.m. Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Sh. B. Ravichandran will hear the following Division Bench matter:

E/307/2008

On 09.9.2016 Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical) will hear the following Division Bench matter after the above mentioned Division Bench is over.

E/ROM/50733/2016 in E/1840/2007


On 09.9.2016 Hon'ble Shri S.K. Mohanty, Member (J) will hear the following Part Heard matters after the above mentioned Division Bench is over:

1. E/52052/2014 SM
2. ST/1765/2011 SM
3. C/50330/2016 SM

On 09.9.2016 Hon'ble Shri B. Ravichandran, Member (T) will hear the following Difference of Opinion matters after the above mentioned Division Bench is over:

1. E/956/2008 with E/Misc/682/2010
E/1358/2008 with E/Misc./680/2010
E/381/2009 with E/Misc./683,782/2010
E/393/2009 with E/Misc./681,761/2010
E/1206/2009
E/1397/2010 with E/Stay/1432/2010
E/1513/2010
ST/436/2008
ST/802/2009
2. E/2178-2181/2009
3. E/2935,2950/2005

By Order



(A. Mohan Kumar)
Registrar

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Dy. Registrar

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 07.09.2016


ORDER NO. 119 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 112 of 2016 for CESTAT Kolkata** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri H.K. Thakur, Member (Technical) and Hon'ble Sh. P. K. Choudhary, Member (Judicial)	From 13.09.2016 to 23.09.2016	Division Bench Matters.
Hon'ble Sh. P. K. Choudhary	26.09.2016 to 30.09.2016	Single Member Bench Matters.

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order



(A. Mohan Kumar)
Registrar

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F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 07.09.2016

ORDER NO. 120 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 111 of 2016 for CESTAT Chennai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri D.N.Panda, Member(Judicial) and Hon'ble Sh. Madhu Mohan Damodhar, Member (Technical)	From 19.09.2016 to 30.09.2016	Division Bench Matters.

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.


By Order



(A. Mohan Kumar)
Registrar

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1/9/16
Dy. Registrar